



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR
COURT NO: 1**

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -			
1 WA/366/2024 CAVT. NO.08822/024, B/O	THE COMPETITION COMMISSION OF INDIA AND 2 ORS Versus STAR CEMENT LTD	D DAS D GUPTA MR. M R BHARALI	DR. ASHOK SARAF GA, ASSAM MR. P DAS MR. Z ISLAM MR. P BARUAH MR. N N DUTTA FOR CAVEATOR
2 WA/367/2024 CAVT. NO.08832/024, B/O	THE COMPETITION COMMISSION OF INDIA AND 2 ORS Versus STAR CEMENT LTD AND 2 ORS	D DAS D GUPTA MR. M R BHARALI	DR. ASHOK SARAF GA, ASSAM MR. P DAS MR. Z ISLAM MR. P BARUAH MR. N N DUTTA FOR CAVEATOR
HEARING			
3 WP(C)/6525/2016 CAVT. NO. 1305/2016	INDIAN TEA ASSOCIATION Versus THE UNION OF INDIA and 4 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR.S C KEYAL GA, ASSAM MR.S SARMA MR.P KALITA MRS.A BHATTACHARYYA SC, L C FOR CAVEATOR ASSTT.S.G.I.
4 WP(C)/259/2017 FIXED	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
5 PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR. D SAIKIA, AG, ASSAM GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.

6	C.Ex.App./9/2019	PURBANCHAL CEMENT LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
7	C.Ex.App./11/2019	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S BHARTI AIRTEL LTD.,	MR. S C KEYAL ASSTT.S.G.I.	MR S BHARALI MR. M DAS
8	WITH C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE, GUWAHATI	MR S BHARALI MR. M DAS MR. M DAS	SC, CENTRAL EXCISE
	WITH I.A.(Civil)/1689/2019 in C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE	MR S BHARALI MR. M DAS	SC, CENTRAL EXCISE
9	WA/300/2021 CAVT. NO.06602/021,	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. Versus PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
10	WITH WP(C)/6562/2021	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
11	WITH WP(C)/4333/2022	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI
12	WA/20/2022	M/S SURAKSHA STEEL CO. Versus THE STATE OF ASSAM AND 6 ORS. A	DR B P TODI MR A NATH DR ANKIT TODI	SC, TAXES
13	WITH WA/4/2022	M/S SRI KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS. E	DR B P TODI MR A NATH DR ANKIT TODI	MR B GOGOI SC, TAXES
14	WA/190/2022 FIXED	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
	WITH I.A.(Civil)/1551/2022 in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY
15	WA/4/2023 FIXED	FOOD CORPORATION OF INDIA AND 2 ORS. Versus PRADIP KUMAR RAY	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MS P AGARWAL (AS LEGAL-AID-COUNSEL)

16	PIL/36/2023	BALEN BAIISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	MRS. A GAYAN MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C
17	WA/119/2023	SANOWAR HUSSAIN Versus IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE
18	WA/167/2023 CAVT. NO.04812/023,	RANJAN KUMAR CHAKRABORTY Versus SANJIB KUMAR TALUKDAR ANDN 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	MR. B D GOSWAMI (R-1) MR. J M GOGOI SC, SEC. EDU. FOR CAVEATOR
19	WA/201/2023 CAVT. NO.04482/023, FIXED	ISMAIL ALI SK Versus THE STATE OF ASSAM AND 7 ORS.	MS. R CHOUDHURY MRS. S ROY	SC, ELEM. EDU GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM FOR CAVEATOR
WITH				
20	WA/202/2023 CAVT. NO. 04482/023,	ISMAIL ALI SK Versus THE STATE OF ASSAM AND 8 ORS.	MS. R CHOUDHURY MRS. S ROY	SC, ELEM. EDU GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM FOR CAVEATOR
WITH				
	I.A.(Civil)/1599/2023 in WA/202/2023	ISMAIL ALI SK Versus THE STATE OF ASSAM AND 8 ORS.	MS. R CHOUDHURY MRS. S ROY	SC, ELEM. EDU GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024

18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	I.A.(Civil)/2898/2024 FIXED in WP(C)/3618/2024 WITH WP(C)/3618/2024	HARESWAR BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	SC, ELEM. EDU
2	WP(C)/3572/2024 FIXED	HARESWAR BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR. S K GHOSH MS F AHMED DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU SC, AG (A AND E) SC, ELEM. EDU
ADMISSION				
3	WP(C)/4500/2020 PART-HEARD, FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
4	WP(C)/1448/2024 PART-HEARD, FIXED WITH I.A.(Civil)/2358/2024 in WP(C)/1448/2024	MD.MAINUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS MAINUL ISLAM, Versus MD.MAINUL ISLAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY MR J ABEDIN MR J ISLAM	SC, SEC. EDU. MR M H CHOUDHURY SC, SEC. EDU.
5	I.A.(Civil)/1980/2024 PART-HEARD, FIXED, IN WP(C)/1935/2024 (D/O), WP(C)/676/2024 (D/O), WP(C)/881/2024 (D/O) in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT

	WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
6	WITH WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
7	WP(C)/6020/2017 FIXED	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
8	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
9	WITH WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
10	WITH WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
11	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
12	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
13	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE

14	WITH WP(C)/5281/2016	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
15	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
16	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
17	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
18	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
19	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
20	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)

21	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
22	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
23	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
24	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
25	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
26	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
27	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
28	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
29	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
30	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC

31	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
32	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
33	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
34	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
35	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
36	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
37	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
38	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
39	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
40	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
41	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC

42	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
43	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
44	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
45	WITH WP(C)/6471/2022	RAMAKANTA DAIMARY AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
46	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
47	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
48	WP(C)/4278/2021 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
49	WITH WP(C)/194/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
50	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
51	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
52	WITH WP(C)/5287/2023	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MRS. A GAYAN DY.S.G.I. SC, HEALTH
53	WP(C)/936/2023 FIXED	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA (E) Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU.
54	WP(C)/4605/2023 FIXED	DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
55	WP(C)/4918/2023 B/O	SYED MABIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, SEC. EDU.
56	I.A.(Civil)/734/2024 FIXED in WP(C)/194/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS	MR. B K DAS MR. A K BARUAH	SC, ELEM. EDU

	WITH WP(C)/194/2022	MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
57	WP(C)/2523/2024 FIXED	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
ORDERS				
58	Cont.Cas(C)/211/2018 B/O	BHABANANDA SAHARIA AND 14 ORS. Versus PRITAM SAIKIA AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	MR. D SAIKIA (R-6) MR S M T CHISTIE(R-6) MR. B GOGOI (R 2) MR P NAYAK MS P DAS(R-6)
59	WP(C)/4540/2023 B/O	CHANDAN CH KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, SEC. EDU.
60	Cont.Cas(C)/137/2024 B/O	SOMA HAZARIKA AND 2 ORS. Versus MANJIT BRAHMA, ACS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	
61	I.A.(Civil)/3289/2024 FIXED in WP(C)/3531/2024 WITH WP(C)/3531/2024	AMAL KUMAR BORUAH, Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
	WITH WP(C)/6466/2023	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
62	WP(C)/6466/2023	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
HEARING				
63	WP(C)/539/2018 PART-HEARD WP(C) 724/09 WP(C) 1103/09 (BOTH D/O), FIXED	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
64	WP(C)/6667/2010 FIXED,	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS. I DAS MS.S KARMAKAR MR.D BANIA	SC, EDU
65	WP(C)/2981/2015 FIXED	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7

66	WP(C)/187/2022 FIXED	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
67	WP(C)/8202/2022 FIXED	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
68	WP(C)/409/2024 FIXED	SRIBAS GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	SC, PWD ROAD SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3503/2024	DILIP SAIKIA Versus THE STATE OF ASSAM	MR. J A AHMED MR L HUSSAIN	PP, ASSAM
2	Bail Appln./3504/2024	MOFIJUR HOQUE @ MOFIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
3	Bail Appln./3506/2024	DILWAR KHAN Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA	PP, ASSAM
4	Bail Appln./3507/2024	ROGSHAL BAGBI AND 2 ORS. Versus THE STATE OF ASSAM	MR M BASUMATARI S K DAS	PP, ASSAM
5	Bail Appln./3509/2024	DULAL RAUT @ DULAL ROUTH Versus THE STATE OF ASSAM AND ANR	MR P DAS MR A SARMA MR P PRAWAR MR Y KOTHARI MS N BARUAH MR ANAND SHARMA	PP, ASSAM
MOTION				
6	AB/2614/2024	KHUSHID ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
7	AB/2987/2024 FIXED	ROBIUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
8	AB/3002/2024 FIXED.	ANANDITADAS @ ANINDITA DAS, Versus THE STATE OF ASSAM	MR B M DEKA MR K THAKUR S YESMIN MS P.HAZARIKA MR D MEDHI B ALI SK MR. S SARKAR MR. J N SUWAI	PP, ASSAM

9	AB/3017/2024	SIRAJUL ALI Versus THE STATE OF ASSAM AND ANR	MR. K NATH MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
10	AB/3019/2024	BUBUL KALITA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
11	AB/3020/2024	PRASANTA KATH HAZARIKA @ NIPU Versus THE STATE OF ASSAM	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	PP, ASSAM
12	AB/3022/2024	JABIR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
13	AB/3023/2024	GOPAL CH BISWAS AND 5 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./1729/2024 WITH CASE RECORD(SCANNED COPY)	JABIR AHMED @ JABIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
15	Bail Appln./1818/2024 WITH CASE RECORD(SCANNED COPY)	AVDESH KUMAR ROY Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	
16	Bail Appln./1870/2024 WITH CASE RECORD(SCANNED COPY), FIXED	LAKSHMI NATH CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	PP, ASSAM
17	Bail Appln./2053/2024 FIXED	RAJIB PEGU Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
18	Bail Appln./2280/2024 WITH CASE RECORD(SCANNED COPY)	DEBANJAN SAHA Versus UNION OF INDIA	MS B GOGOI MR J K Bhuyan MS. P GHOSH	SC, NCB
19	Bail Appln./2552/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DEWAN ABU BAKKAR @ ABU BAKKAR Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	MS. C KALITA (R-2) PP, ASSAM
20	Bail Appln./2649/2024 WITH CASE RECORD(SCANNED COPY)	NUR ALOM @ MANGLU Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	Ms. R. R. BORAH(R-2) MR. A A R KARIM (R-2) PP, ASSAM
21	Bail Appln./2660/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PREMPAL SINGH AND ANR Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
22	Bail Appln./2673/2024 WITH CASE RECORD(SCANNED COPY)	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM
23	Bail Appln./2834/2024 FIXED	MONIRUDDIN MONDAL AND ANR Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
24	Bail Appln./2871/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SOYAD ABDUL ROUF @ RUFUL Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
25	Bail Appln./2916/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD IRFAN KHAN Versus THE UNION OF INDIA	MR. B BARMAN MS H B BARMAN MS D DUTTA	SC, NCB
26	Bail Appln./2940/2024 FIXED	ABHIJIT GOGOI AND ANR Versus THE STATE OF ASSAM	MR. P K GOGOI DR. B N GOGOI MR J P KACHARI	PP, ASSAM SC, CBI
WITH				
27	Bail Appln./3173/2024	BICKY MAZUMDAR Versus THE STATE OF ASSAM	MR. P K GOGOI DR. B N GOGOI MR J P KACHARI	PP, ASSAM SC, C B I

28	Bail Appln./3021/2024 WITH CASE RECORD(SCANNED COPY)	ICHUB ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	PP, ASSAM
29	Bail Appln./3043/2024 WITH CASE RECORD(SCANNED COPY)	MD NOOR MOHAMMAD Versus THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
30	Bail Appln./3131/2024 FIXED	RAJ KUMAR SAHANI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. K K KALITA MR P H KONWAR	PP, ASSAM
31	Bail Appln./3166/2024 WITH CASE RECORD(SCANNED COPY), B/O	MUSTT MALEKA BIBI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
32	Bail Appln./3203/2024 FIXED	MD. EBUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
33	Bail Appln./3226/2024	MD AKHTAR ALI @ MD AKHTAR AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
34	Bail Appln./3371/2024 FIXED	SUSHI CHANG MOMIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN MS R.R.MECH	PP, ASSAM
35	Bail Appln./3374/2024 FIXED	ABUL KASEM AHMED AND ORS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
36	Bail Appln./3394/2024 FIXED	ABDUL ALIM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
37	Bail Appln./3399/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
38	Bail Appln./3408/2024 FIXED	JITEN PAUL AND ANR Versus THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI	PP, ASSAM
39	Bail Appln./3410/2024 FIXED	RAKIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR M RANA MR M.HOQUE	PP, ASSAM

BAIL HEARING

40	AB/3243/2023 FIXED	JUAL ALI @ JUWEL AL Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
41	AB/80/2024 WITH OFFICE NOTE, FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
42	AB/520/2024 WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
43	AB/1638/2024	ANJAN SINGHA Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
44	AB/1822/2024	RUBUL HANDIQUE Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. R GOHAIN MR. D GOGOI	PP, ASSAM
45	AB/1978/2024 WITH CASE RECORD(SCANNED COPY)	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	MR R A AHMED (R-2) PP, ASSAM
46	AB/2316/2024	AMINUL ISLAM, Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM

47	AB/2499/2024	RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
48	AB/2511/2024	IMRAN @ IMRAN DEWAN @ DHAN Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
49	AB/2598/2024 FIXED	SAMSUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
50	AB/2626/2024 FIXED	HIMANGSHU TALUKDAR Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG MD A ISLAM	PP, ASSAM SC, CBI
51	AB/2649/2024 FIXED	ALA UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
52	AB/2732/2024 FIXED	GOPAL MOHAN MISHRA AND 2 ORS Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
53	AB/2754/2024	NIKUNJA BASUMATARY Versus STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
54	AB/2777/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PULAK JYOTI KALITA @ JANMONI Versus THE STATE OF ASSAM,	MR G SARMA MR S DEKA	PP, ASSAM
55	AB/2847/2024	MAKIBUL BHUYAN AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
56	WITH Bail Appln./3232/2024	JEHERUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
57	AB/2850/2024 FIXED	Haidar Ali Khan and ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
58	AB/2854/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FOIZUDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	MR N ZAMAN(R-2) PP, ASSAM
59	WITH AB/2852/2024	ILIAS RAHMATULLAH Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	MR N ZAMAN (R-2) PP, ASSAM
60	AB/2904/2024	CHINKU BASUMATARY Versus THE STATE OF ASSAM	MR. S ISLAM MR S GOGOI A R MONDAL	PP, ASSAM SC, CBI
ORDERS				
61	I.A.(CrI.)/665/2024 AB 3239/2019(D/O), WITH OFFICE NOTE, FIXED in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
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19)	MR A KALITA	18-11-2024	To	20-11-2024
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21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
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23)	MR. P P DAS	15-11-2024	To	25-11-2024



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2:00 PM to 4:30 PM

[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5623/2023 FIXED	POLEN BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MR. J SINGH P BORAH	GA, ASSAM MR R M DAS(R-1) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
ADMISSION				
2	WP(C)/2977/2019 FIXED	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEB MR. R MAZUMDAR MR. N I KHAN MR. S Z RAHMAN	GA, ASSAM SC, BTC SC. REVENUE
3	WP(C)/2856/2020 FIXED	NOOR AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	GA, ASSAM MR. JUNM LASKAR	SC, PNRD
4	WP(C)/4491/2021 FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
5	WP(C)/1111/2022 FIXED	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
6	WP(C)/7239/2022 FIXED	SMTI. MAMONI KAKATI Versus THE STATE OF ASSAM 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
7	WITH WP(C)/7585/2022	JYOTSHNA BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE

8	WP(C)/4683/2023 FIXED	SUROJIT ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
9	WP(C)/5666/2023 FIXED	SIBA PRASAD BURAGOHAJ Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, PWD
ORDERS				
10	Review.Pet./152/2024 TOP OF THE LIST, FIXED, IN WP(C)/1148/2021 (D/O)	MUSTAFA ALI AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, APSC MR P BHARDWAJ (R-7,8) MR. M SARMA(R-7,8) SC, FOREST
HEARING				
11	WP(C)/3555/2020 PART-HEARD, FIXED	PRABHAT KUMAR KALITA AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD P.P.DUTTA, S.C., APSC SC, FINANCE DEPTT.
12	WP(C)/3527/2016 FIXED	IRLA NO.2797 SHRI SHIV NARAYAN BALAI Versus THE UNION OF INDIA and 3 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.D K SAIKIA C.G.C. MS. B SARMA ASSTT.S.G.I.
13	WP(C)/5113/2017 FIXED	GAUTAM BISWAS Versus THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM
14	WP(C)/2129/2020 FIXED	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
15	WP(C)/2245/2020 B/O	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM
16	WP(C)/5947/2021 FIXED	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
17	WP(C)/5317/2022 FIXED,	RESUMA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR. R ISLAM	GA, ASSAM MS. M BORDOLOI MR. A DAS MR. N I KHAN MS H AHMED (R-8) MASSAR BORAH (R-8) T. JAMIR (R-8)
18	WP(C)/783/2023 FIXED	BUDDHASHIS BALA Versus INDIAN BANK AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	Mukesh Sharma (r-1 to 4) MS S CHAKRABORTY (R-4) MS. S YASMIN (r-1 to 4)
19	WP(C)/1338/2024 FIXED	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM(R-4) S K DAS(R-4)

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 W.P.(CrI.)/23/2024 FIXED	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
WITH I.A.(Civil)/2363/2024 in W.P.(CrI.)/23/2024	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM
HEARING			
2 WP(C)/4560/2018 WITH LCR	HANUFA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. C KALITA MS K GOGOI MR S ISLAM MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 WP(C)/4585/2018 WITH LCR	SAJERA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN DR. B AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 WP(C)/4588/2018 WITH LCR	MOHAMMAD JALAL UDDIN @ JALALUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 WP(C)/4664/2018 WITH LCR	HIKMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

6	WP(C)/4684/2018 WITH LCR	NAJRUL HOQUE @ NAJRUL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/4899/2018 WITH LCR	MUSSTT. MONOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U DUTTA MR K K DAS MR. B HALDAR MR. B DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/4940/2018 WITH LCR	SMT. CHINU DAS @ SENU Versus THE UNION OF INDIA AND 6 ORS	MR. B CHOWDHURY MR. K R PATGIRI MR. B GOGOI	SC, NRC MR. B GOGOI SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/3229/2020	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD
10	W.P.(CrI.)/26/2022	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./82/2018 B/O, WITH LCR 6 FILES, P.B. 2 NOS., OFFICE NOTE	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S M ABDULLAH P(R-2) MR. R ISLAM(R-2) MR. A M KHAN MR. S RAHMAN(R-2) MR A HAQUE MR. R I DEWAN PP, ASSAM
2	WITH Crl.A./85/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ZAMAN MR. A M BORA (A 2-7) MR. N ALAM MR. A GANGULY MR N J DAS MR. R ALI MR A HAQUE (A 2-7) MR A CHOUDHURY MR T CHHETRI MR. N MAHAJAN MR. V A CHOWDHURY (A 2-7) MR P K DAS	MR S M ABDULLAH P(R-2) MS F HUSSAIN(R-2) MR R ISLAM(R-2) MR S RAHMAN(R-2) PP, ASSAM
	WITH I.A.(Crl.)/463/2024 in Crl.A./85/2018	TAJUDDIN BHUYAN, Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./229/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, B/O	BANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A SATTAR (R-2) S CHOUDHURY (R-2) G IMTIAZ (R-2) PP, ASSAM
	WITH I.A.(Crl.)/687/2024 in Crl.A./229/2024	BANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
HEARING				
2	Crl.A./135/2019 WITH LCR - 4 (FOUR) FILES, P.B. - 2	SRI BIDHU BHUSAN DAS Versus MALAY DAS AND 5 ORS	MR. B P SINHA	MR. B M CHOUDHURY MS. S. JAHAN, ADDL PP,ASSAM(R-6)
3	Crl.A./393/2019 WITH LCR - 4 (FOUR) FILES, P.B. - 4, FIXED	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	WITH I.A.(Crl.)/256/2021 in Crl.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/426/2024 in Crl.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MS. S K NARGIS MS. S K NARGIS	SC, NCB
	WITH Crl.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB

5	WITH Crl.A./360/2019 5 Y 7 M 0 D :	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/282/2021 in Crl.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
	WITH I.A.(Crl.)/429/2024 in Crl.A./360/2019	MD. ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
6	Crl.A./1/2020 4 Y 12 M 4 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	MD. ABUL KALAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. L GOGOI MR. N MAHAJAN	MRS. P B BORDOLOI MR. P K DAS MS. W SULTANA PP, ASSAM
7	Crl.A./20/2022 3 Y 0 M 23 D :WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES, P.B. - 2, FIXED	BHOLLA SANKAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
8	WITH CRL.A(J)/117/2022 3 Y 0 M 23 D :	SANJIB SAHU Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/39/2022 3 Y 9 M 2 D :WITH LCR - 7 (SEVEN) FILES, P.B. - 2	NIRANTAN BORA Versus THE STATE OF ASSAM AND ANR.	MR. R D BHUYAN	PP, ASSAM
10	CRL.A(J)/50/2022 3 Y 3 M 12 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	DEVINSON RONGHANG @ MENSING @ RENSING Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	MS. R B BORA MS. R B BORA PP, ASSAM
11	CRL.A(J)/92/2022 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2	PABITRA PEGU Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN LEGAL AID COUNSEL	PP, ASSAM
	WITH I.A.(Crl.)/711/2022 in CRL.A(J)/92/2022	PABITRA PEGU Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN	PP, ASSAM
12	CRL.A(J)/99/2022 2 Y 4 M 19 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	BASAN KISHAN Versus THE STATE OF ASSAM	MR A TIWARI (AMICUS CURIAE)	PP, ASSAM
13	Mat.App./22/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. K BHATTACHARJEE MS B TALUKDAR	MS. B BHUYAN(AMICUS CURIAE)

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23)	MR. P P DAS	15-11-2024	To	25-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6864/2022 FIXED	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
2	WITH WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
3	WITH WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
4	WITH WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
5	WITH WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

6 **WITH**
[WP\(C\)/415/2023](#) CARBON RESOURCES PVT LTD.
Versus
THE STATE OF ASSAM AND 4 ORS DR. ASHOK SARAF
MR P BARUAH
MR S J SAIKIA
MR. N N DUTTA
MR P K BORA
B SARMA
MR. G. DUTTATRAY SC, FINANCE AND
TAXATION

7 **WITH**
[WP\(C\)/416/2023](#) CARBON RESOURCES PVT. LTD.
Versus
THE STATE OF ASSAM AND 4 ORS. DR. ASHOK SARAF
MR P BARUAH
MR S J SAIKIA
MR. N N DUTTA
MR P K BORA
B SARMA
MR. G. DUTTATRAY SC, FINANCE AND
TAXATION

HEARING

8 [WP\(C\)/6653/2014](#)
FIXED SUKHAMAY DEY
Versus
THE STATE OF ASSAM AND 8 ORS MR.A J SARMA
MR.P D NAIR
MR G ALAM
MR.H ROHMAN
MR.D NAG
MR.K BUI MR.C BARUAH
MR S S DEY (SC, GHC)
GA, ASSAM
SC, AG
MR.U K NAIR
MR.B GOGOI
MR. R K TALUKDAR (R-7)
SC, PENSION
SC, FINANCE
(SC, GHC)

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/5968/2024 B/O	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. D SAIKIA	MR. D M NATH SC, TAXES
2	WP(C)/5969/2024 B/O	ASSISTANT COMMISSIONER OF TAXES . Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. D SAIKIA MR. B CHOUDHURY	
3	WP(C)/5970/2024 B/O	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. B CHOUDHURY	MR. D M NATH SC, TAXES
4	WP(C)/6002/2024 B/O	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR.	MR. D SAIKIA MR. B CHOUDHURY	
5	WP(C)/6003/2024 B/O	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING AND ANR	MR. B CHOUDHURY	
- FOR ORDERS -				
6	I.A.(Civil)/2048/2024 FIXED in WP(C)/3621/2023 WITH WP(C)/3621/2023	MESTER ALI PODDAR Versus JAHANARA BEGUM AND ORS	A RAHMAN	GA, ASSAM MS. S ROY
		JAHANARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. S ROY	GA, ASSAM M DAS (R-5) MR. A RAHMAN (r-4)
7	WITH WP(C)/5527/2023	JAHANARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S DUTTA MRS. S ROY MR N RAHMAN	GA, ASSAM MR. A RAHMAN SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
8	WP(C)/2531/2020 FIXED	ANITA SUTRADHAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MONDAL MS. N NASRIN MR. A WAHAB MD. I H KHAN MR J ISLAM	GA, ASSAM MR H SARMA, GA,ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

9	Arb.P./14/2024 FIXED	M/S RKE-SHIMRAY (JV) Versus UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./1578/2024 WITH CASE RECORD(SCANNED COPY), (WITH ADMINISTRATIVE ORDER OF HONOURABLE THE CHIEF JUSTICE)	NURCHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>HEARING</u>				
11	WP(C)/2393/2012 PART-HEARD, IN WP(C)/2346/2008 (D/O), WA /211/2013 (D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE
12	WP(C)/5247/2022 PART-HEARD	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
13	WP(C)/5347/2022 PART-HEARD	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
WITH				
14	WP(C)/5340/2022	XSS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
WITH				
15	WP(C)/5341/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
WITH				
16	WP(C)/5342/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
WITH				
17	WP(C)/5346/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
18	WP(C)/6960/2023 PART-HEARD	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.
19	WP(C)/723/2020	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE
20	Arb.P./23/2021 FIXED	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/4240/2022 FIXED	M/S GAYTRI DISTILLERS AND BOTTLING INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	SC, TAXES
	WITH			
2	WP(C)/4463/2024	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	
	WITH			
3	WP(C)/4465/2024	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	
MOTION				
4	WP(C)/5993/2024 B/O	FARIDA KHANOM Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, P AND R.D. GA, ASSAM
ADMISSION				
5	WP(C)/6450/2019 FIXED AT 2 PM, WITH LCR	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN SC, REVENUE
6	WP(C)/7336/2019 FIXED	BAPKHAT JIBIKA PATH MEEN MAHAL SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BISWAKARMA MS G DAS MS. A LONGSU	GA, ASSAM
7	WP(C)/5071/2021 FIXED AS THE LAST ITEM	GAJENDRA CHANDRA KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL

8	WP(C)/5135/2022 FIXED	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K MEDHI ASSTT.S.G.I.
9	WP(C)/7690/2022 FIXED	NO. 36/38 TEPORI SONAI MORISUTI MEEN SAAMABAI SAMITTEE LIMITED Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MRS. K BARPUZARI (r 6) MR. A CHAMUAH (r 6) MR. P K BHUYAN (r-10,11) MR. S D ROY (R-8,12) MR. C DAS (r 6) SC, FISHERY DEPTT.
10	WP(C)/4060/2023 FIXED	HINDUSTAN UNILEVER LTD Versus UNION OF INDIA AND 2 ORS	MR G N SAHEWALLA MR P BARUAH MR S J SAIKIA MR M SAHEWALLA MR. N N DUTTA MS. S. TODI MR H K SARMA MR P K BORA MS T J SAHEWALLA B SARMA MR. G. DUTTATRAY	MR. S C KEYAL , SC, GST DY.S.G.I.
11	WP(C)/4888/2023 FIXED	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	WITH I.A.(Civil)/3141/2023 in WP(C)/4888/2023	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
12	WP(C)/1411/2024 B/O	M/S N A ENTERPRISE Versus THE STATE OF ASSAM AND 7 ORS	MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	SC, P AND R.D. SC, BTC SC, P H E
13	WP(C)/3508/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. R ALI MD S HUSSAIN MR M Z SHAH MR. S RAHMAN MS N DEKARAJA MD R ISLAM	SC, P AND R.D. GA, ASSAM MR H A AHMED (R-4)
	WITH I.A.(Civil)/2531/2024 in WP(C)/3508/2024	SAFIQUL ISLAM Versus TALEBAR RAHMAN AND 3 ORS	MR H A AHMED	SC, P AND R.D. MD S HUSSAIN
14	WP(C)/3613/2024 CAVT. NO. 06562/024, WITH WP(C)/3615/2024	MD. ANSER ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, P AND R.D. MR. M U MAHMUD MS. D BORA
15	WP(C)/3615/2024	KADAM ALI Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	SC, P AND R.D.
16	WP(C)/3632/2024	MD. ALIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR K M BORA	SC, P AND R.D. GA, ASSAM
17	WP(C)/3649/2024	PADMA KANTA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
18	WP(C)/3663/2024	RAJ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM

19	WITH WP(C)/4076/2024	SHAFIKUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D. MR. U K GOSWAMI MR. U K GOSWAMI MR M SHELIM(R-7) MR M Z SHAHR-7)
20	WITH WP(C)/4311/2024	APURBA KR NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
21	WITH WP(C)/4313/2024	GAUTOM MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
22	WITH WP(C)/4481/2024	MD. AINUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D. MR. A SARMA (R-6) MR. M HUSSAIN(R-6) MR. K KALITA(R-6) MR. LENTSO(R-6) MS G SWAMI(R-6)
23	WITH WP(C)/4824/2024	PUNYA KUMAR PATAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S Y AHMED MR. M K HUSSAIN MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
24	WITH WP(C)/5601/2024	MD. MARUF SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	SC, P AND R.D. GA, ASSAM
25	WITH WP(C)/5724/2024	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
26	WITH WP(C)/5745/2024	MOHANTA DEWRI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORO	SC, P AND R.D.
27	WITH WP(C)/5858/2024	ABDUL JALIL Versus THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D.
28	WITH WP(C)/5859/2024	BULBUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D.
ORDERS				
29	WP(C)/6553/2023 B/O	TAJ UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, APDCL SC, FINANCE
30	I.A.(Civil)/2806/2024 FIXED, IN CRP(IO)/98/2024(D/O) in CRP(IO)/98/2024	JIAD ALI @ JIYAD ALI RAHMAN Versus ABDUL HAMID SK	MD. I HUSSAIN	

HEARING

31	WP(C)/7173/2015	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
	WITH			
32	WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
33	WP(C)/4166/2016 FIXED	PRATAP BORA Versus THE UNION OF INDIA and 2 ORS	MR.R THAKURIA MR.L P SHARMA	GA, ASSAM MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN MR J ROY ASSTT.S.G.I.
34	WP(C)/4615/2016 WITH LCR	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. R THAKURIA (R-2) MR. L P SHARMA (R-2)
35	WP(C)/6443/2016 FIXED AT 2:00 PM	MAKADDAS ALI Versus THE STATE OF ASSAM AND 7 ORS	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN	SC, PWD SC, FINANCE
36	WP(C)/7062/2016 FIXED	RAM MAHANTA and 144 ORS. Versus BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA(R-1) MR.K KALITA(R-1) MR.S CHOUDHURYR-1 MR.A JAHID(R-1) ASSTT.S.G.I.
37	WP(C)/264/2017	BITUL KURMI Versus THE STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.T DAS	MR.M K CHOUDHURY MR.Y DOLOI(R- 1-4) SC, TRANSPORT ADDL. AG, ASSAM
38	WP(C)/2850/2017	CONSTABLE SUMAN SINGHA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHAKRABORTY MR.B K DAS MS.P SARMAH MS.P HAZARIKA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
39	WP(C)/4062/2017	KAUSHIK KANTI CHOUDHURY and 23 ORS. Versus THE UNION OF INDIA and 6 ORS.	MR.S KALITA MR.S DAS MR.C BAISHYA MR.H KALITA MS.M A SAIKIA MR.A C KALITA	MR.S N SARMA(Sr.Adv.)(R- 2-6) MR.A SARMA(R- 2-6) MR.M HUSSAIN(R- 2-6) ASSTT.S.G.I. SC, O I L MR.A JAHID(R- 2-6)
40	WP(C)/4727/2017	DILIP KUMAR DEV Versus THE STATE OF ASSAM and ANR.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, AG MR. A CHETRI, SC, PENSION DEPTT. (R-1) SC, PENSION DEPARTMENT
41	WP(C)/6117/2017 WITH WP(C)/924/2016 (D/O)	MAHENDRA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.U K GOSWAMI MS.A TALUKDAR MR.D K SHARMA MR.H BORAH	GA, ASSAM MR.B GOGOI SC, FINANCE SC, HEALTH
42	WP(C)/470/2019	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Pet./356/2024	DR. NILUTPAL SUT AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	MR. A M KHAN (R-2) MR T T MONI (R-2) MR S PRODHANI (R-2) PP, ASSAM
WITHDRAWAL				
2	Tr.P.(C)/57/2022 WITH LCR, B/O	ANUSWETA DAM Versus LITTAN PAUL	MR. K K DEY MR V K BAROOAH	MR. A K PURKAYASTHA (R-2) MR. R C PAUL (R-2) MR. S SHARMA (R-2)
MOTION				
3	CRP(IO)/442/2024 FIXED	MOUSHUMI BARUA ROY AND ANR Versus MONTOSH SEAL SARMA AND 29 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM SC, REVENUE
4	AB/2930/2024	NIKHIL THAKURIA AND 7 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MS. B SOREN H BAISHYA MR P DOLEY	
5	WITH Bail Appln./3448/2024	GHANASHYAM BARUAH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR. R KALITA MR H AGARWAL MS M ZOMUANPUII MR P DOLEY	
6	WITH Bail Appln./3450/2024	RAHUL DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR. R KALITA MR H AGARWAL MS M ZOMUANPUII MR P DOLEY	
ADMISSION				
7	CRP/99/2016 WITH LCR, FIXED	PANKAJ DUGGAR Versus SUNITA DEVI AGARWAL	MR. S C KEYAL MS. P BARUAH MS. N DAS	MR. T J MAHANTA MS. P BHATTACHARYA MR. P P DUTTA MS. M KALITA MR. B K GOSWAMI

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| 8 | Arb.A./8/2024
CAVT.
NO.10962024,1178000102820/24,N DR. SOMESH DHAR AND 3 ORS.
FIXED | M/S J.M.B. CONSTRUCTION AND 2 ORS.
Versus
DR. SOMESH DHAR AND 3 ORS. | MR. BHASKAR DUTTA,
SENIOR ADVOCATE
MR. SAILENDRA DEKA
MR JITENDRA DAS
MS L RONGPIPI | MR. A K GUPTA (FOR
CAVEATOR)
MR. R S MISHRA (FOR
CAVEATOR)
MR. R K MAHANTA (FOR
CAVEATOR) |
| | WITH
I.A.(Civil)/3367/2024
in Arb.A./8/2024 | M/S J.M.B. CONSTRUCTION AND 2 ORS.
Versus
DR. SOMESH DHAR AND 3 ORS. | MR. BHASKAR DUTTA,
SENIOR ADVOCATE
MR. SAILENDRA DEKA
MR JITENDRA DAS
MS L RONGPIPI | MR. A K GUPTA (FOR
CAVEATOR)
MR. R S MISHRA (FOR
CAVEATOR)
MR. R K MAHANTA (FOR
CAVEATOR) |
| 9 | CRP/101/2024
WITH LCR, FIXED | M/S EAST END CLUB
Versus
SIMANTA PRADIP SAIKIA AND ANR | MR. M K CHOUDHURY
MR. A BARKATAKI | S ALI (R1)
MR. A SARMA (FOR
CAVEATOR)
MR. H SARMAH (FOR
CAVEATOR)
MR. R BARUAH (R1)
MR. A IKBAL (R1)
MS. M NATH (R1) |
| | WITH
I.A.(Civil)/2019/2022
in CRP/101/2024 | M/S EAST END CLUB
Versus
SIMANTA PRADIP SAIKIA AND ANR | MR. A BARKATAKI | |
| 10 | CRP(IO)/396/2024
CAVT. NO.07232/024,
FIXED | SURBHA JYOTI BORA @ SUVRA JYOTI
BORA
Versus
BINAY BIKASH BORA AND 2 ORS | MR. N BHARALI
MR. N CHOUDHURY
MR. B D DEKA
MR. M DAS
MR A BHATRA
MR A DEKA | MR. S SHARMA
FOR CAVEATOR |

BAIL HEARING (BA)

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| 11 | Bail Appln./2639/2024
WITH CASE RECORD(SCANNED
COPY), FIXED | SHYAM LAL GUPTA
Versus
THE STATE OF ASSAM | MR H R A CHOUDHURY
MR. I U CHOWDHURY
MS R DEKA | PP, ASSAM |
| 12 | Bail Appln./3358/2024
FIXED | AMINUR ISLAM @ AMINUL HOQUE
SARKAR
Versus
THE STATE OF ASSAM AND ANR. | MR. M KHAN
MR A K DAS
MS J AKTAR | MR A BURAGOHAİN (R-2)
PP, ASSAM |

BAIL HEARING

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|----|--|--|--|---|
| 13 | AB/1122/2024
AB 1090/2024(D/O), FIXED | JAHANARA BEGUM
Versus
THE STATE OF ASSAM AND ANR. | MR. N HAQUE
MR K UDDIN
MR. A K AZAD
MR M HUSSAIN | MR Z HUSSAIN (R-2)
MS B B AHMED (R-2)
MR. RASHIDUL ISLAM (R-2)
PP, ASSAM |
| | WITH
AB/1311/2024 | MONIMUL HOQUE
Versus
THE STATE OF ASSAM AND ANR. | MR. P K ROYCHOUDHURY
MR. A CHAUDHURY
MR. N HAQUE
MR. A K AZAD
MR M HUSSAIN | PP, ASSAM |

ORDERS

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|----|---|--|---|---|
| 15 | MACApp./14/2024
WITH LCR, B/O | NEW INDIA ASSURANCE COMPANY LTD.
Versus
MOYNUL HOQUE AND 7 ORS .. B | MS. M SAIKIA
MS. M SAIKIA
MS. P BORTHAKUR | G UDDIN (r-1 to 6)
MR H I CHOUDHURY (r- 1
to 6)
MR. M A CHOUDHURY (R-
8)
P ADHIKARI (r-1 to 6)
MR. M ALAM (R-8) |
| | WITH
I.A.(Civil)/91/2024
in MACApp./14/2024 | NEW INDIA ASSURANCE COMPANY LTD.
Versus
MOYNUL HOQUE AND 7 ORS .. B | MS. M SAIKIA
MS. M SAIKIA
MS. P BORTHAKUR | G UDDIN (r-1 to 6)
MR. M A CHOUDHURY (R-
8)
P ADHIKARI (r-1 to 6)
MR. M ALAM (R-8) |
| 16 | CRP(IO)/371/2024
FIXED | JAGANATH SINGHA AND 11 ORS.
Versus
SHANKARLAL GIRONIA | MR. R GOSWAMI
MS N DEVI
MS S DAS | |

HEARING

17	Crl.A./161/2008 PART-HEARD, LCR 1 BUNDLE, FIXED	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
18	Test.App./3/2011 WITH LCR, FIXED	MD.SIRAZUL HAQUE and 4 ORS Versus MD.ABDUL RAJAK and 4 ORS	MR.T J MAHANTA MSG K DAS	MR.P DAS MR.I AHMED MRS.S SULTANA
	WITH MC/900/2011 in Test.App./3/2011	MD.SIRAZUL HAQUE and 4 ORS Versus MD.ABDUL RAJAK and 4 ORS	MR.T J MAHANTA MSG K DAS	MR.P DAS MR.I AHMED
19	MFA/85/2013 WITH LCR, FIXED	M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY	MR. K P MAHESWARI MR. K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
20	RSA/237/2017 WITH LCR, B/O	SRI BISWAJIT DUTTA Versus ON THE DEATH OF SRI LENGRU RAJGORH HIS LEGAL HEIR SRI RAJ RAJGORH(SON) and ORS	MR. D MAZUMDAR MS.J KAKOTI MR. S BISWAS	MR.A K BORA(R- 2-4) MR.G C PHUKAN(R- 2-4) MR. U DAS (R2-R4)
21	RSA/306/2017 WITH LCR, FIXED	SMTI PUSPA GAYAN Versus THE STATE OF ASSAM and 9 ORS	MR.K P SARMA MR.D P MANDAL MR.H DAS MS.U HAZARIKA	GA, ASSAM MR. P J SAIKIA (R10) MR. R S MISHRA (R10) SC. BTC
22	RFA/37/2018 WITH LCR, FIXED	MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MR SISHIR DUTTA MR. A BISWAS MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN MS S MOCHAHARI MR. S DUTTA M AHMED MR. D R GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
23	RSA/150/2018 WITH LCR, FIXED	MD SAMSUL HAQUE LASKAR and 6 ORS Versus MD MOTIUR RAHMAN LASKAR	MR. N DHAR MR . B MALAKAR MS. K BARUAH MR. T U LASKAR MS. S DASGUPTA	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR
24	CRP(IO)/214/2018 WITH LCR, FIXED	LAL MIA AND 6 ORS. Versus RAMJAN ALI	MR. J AHMED MS. H BEGUM MR G BHARADWAJ MR S Z AHMED MS. M AHMED	DR. B U AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN
25	RSA/1/2019 WITH LCR, FIXED	MD OSMAN GANI Versus ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
26	RSA/202/2019 WITH LCR, FIXED	ON THE DEATH OF SRI BIJAY DEY HIS LEGAL HEIRS AND ORS Versus SRI NANTU DHAR AND 2 ORS.	MR DEBA SARMAH	MR G P BHOWMIK MS. R CHOUDHURY MS. J PURKAYASTHA MRS. M HORE
	WITH I.A.(Civil)/3083/2019 in RSA/202/2019	SR BIJAY DEY AND ANR Versus SRI NANTU DHAR AND 2 ORS	MR DEBA SARMAH	
27	MFA/236/2019 WITH LCR, FIXED	M/S P. P. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR H GUPTA

28	MACApp./330/2019 WITH LCR, FIXED	SMTI. PADMA BORA GOGOI AND 2 ORS. Versus STRUCK OFF	MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR	MR. P J BARMAN (R4) MS P PHUKAN (R4) MRS. P M DUTTA (R3, R4)
29	MACApp./168/2020 WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4)
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
	WITH I.A.(Civil)/2116/2024 in MACApp./168/2020	SRI RANJAN CHANDRA BRAHMA, Versus SMTI NILIMA BALA MALI AND 3 ORS	MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS	J SHARMA
30	MACApp./69/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus SRI DEEPAK HARIZAN @ DIPAK	MS.L SHARMA MR. K K BHATTA	MR. I A TALUKDAR
31	MACApp./77/2022 WITH LCR, B/O	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. K R PATGIRI (R-3.1. to 3.4) MR. M KHAN MR. J RAHMAN MS CHITRALEKHA DAS (R-3.1. to 3.4) MR R ISLAM FOR CAVEATOR
32	Mat.App./55/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. J I BORBHUIYA MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN MR. R DEKA
33	Test.App./2/2024 WITH LCR, FIXED	JHUNU DAS MALLIK Versus NARAYAN CHANDRA DAS	MR. A R SHOME MR B PUSHILAL MR I P CHHETRI	MR. S BISWAS MS D DEVI
	WITH I.A.(Civil)/600/2024 in Test.App./2/2024	JHUNU DAS MALLIK Versus NARAYAN CHANDRA DAS	MR. A R SHOME MR B PUSHILAL MR I P CHHETRI	

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2855/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PAOMINTHANG LHANGHAL Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
2	Bail Appln./3357/2024 FIXED	BIJOY PRASAD SAHU Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
ORDERS				
3	I.A.(Civil)/155/2021 PART-HEARD, FIXED in WP(C)/7331/2017	THE UNION OF INDIA AND 4 ORS. Versus KUJENDRA DOLEY	ASSTT.S.G.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.R DE MR R DHAR, LEARNED COUNSEL FOR ENFORCEMENT DIRECTORATE
	WITH WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MS.A K CHOUDHURY MR.R DE MS.M DOLAI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2276/2018 in WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR D K BHATTACHARYYA MR. R DE MR. A K BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
4	CRL.A(J)/66/2019 WITH LCR 4 FILES, OFFICE NOTE	BERTH TIGGA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/113/2019 <u>6 Y 9 M 7 D</u> :WITH LCR 2 FILES, OFFICE NOTE, P.B.-1	ANANDA KHERUAR Versus THE STATE OF ASSAM AND ANR.	MR. P SAIKIA (LEGAL AID COUNSEL)	PP, ASSAM

6	CRL.A(J)/112/2022 2 Y 1 M 29 D :WITH LCR 4 FILES, P.B.-1, OFFICE NOTE	MD. KAMARUDDIN ALI Versus THE STATE OF ASSAM	MR A TIWARI (AMICUS CURIAE)	PP, ASSAM
HEARING				
7	Crl.A./179/2011 WITH LCR 6 FILES, P.B.-1, FIXED	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL FOR P1) MR.B KALITA MRS.P BORA	PP, ASSAM
8	WITH Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL) MR.P K MUNIR MRB B BARUAH	PP, ASSAM
9	Crl.A./170/2012 WITH LCR 5 FILES, OFFICE NOTE, FIXED	SHRI SADANANDA DAS Versus THE STATE OF ASSAM	MR.G C PHUKAN	PP, ASSAM
10	Crl.M.C./283/2014 WITH LCR 1 FILE, FIXED in Crl.Pet./42/2014	ASSAM RASTABHASA PRASAR SAMITY KARMI SABHA Versus DR. KHIRODA KUMAR SAIKIA and ORS	MRS.A SHARMA	MR. M PHUKAN, GA, ASSAM PP, ASSAM MR.L P SHARMA
	WITH Crl.Pet./42/2014	DR. KHIRODA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAKRABORTY MR.R THAKURIA MR.L P SHARMA	MS.A SHARMA PP, ASSAM
11	Crl.Pet./664/2014 FIXED	AMAR CHAND MAHESHWARI @ AMARCHAND MANIHAR and 2 ORS. Versus THE STATE OF ASSAM and ANR	MR.Z MUKIT MR.A SATTAR MS.N BARMAN	MR.A Y CHOUDHURY MS.M DUWARAH PP, ASSAM
12	Crl.Pet./1024/2014 FIXED	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. P BORAH	MR. P MAHANTA MS. P SAHARIA PP, ASSAM
13	WITH WP(C)/129/2013	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR.B D KONWAR MR.R P SARMAH MR S BORTHAKUR MR.R KALITA MS.P CHOUDHURY MS. P BORAH MSG GHOSH MS.S BARUA MS.R DEVI MRS.J M KONWAR	MR.P MAHANTA SC, EDU
14	CRL.A(J)/106/2017 WITH LCR 4 FILES, P.B.-1	JOGESWAR MILI Versus THE STATE OF ASSAM	MR. U CHOUDHURY MR. S NEOG MS. S G BARUAH AMICUS CURIAE	PP, ASSAM
15	WITH Crl.A./412/2017	SHRI RAJIB MILI Versus THE STATE OF ASSAM and ANR	MR J PAYENG MR.M CHETIA MS A PAYENG	MR. R DE (R2) PP, ASSAM
16	CRL.A(J)/113/2018 WITH LCR 5 FILES	RATAN BHUYAN Versus THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	MS B CHOUDHURY, LEGAL AID COUNSEL (R-2) PP, ASSAM
17	CRL.A(J)/25/2019 7 Y 2 M 22 D :WITH LCR 4 FILES, P.B.-1	NEHAR DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

18	CRL.A(J)/42/2019 6 Y 6 M 9 D :WITH LCR 5 FILES, P.B.-1	RUPSING ROUTIA Versus THE STATE OF ASSAM	MR. S ISLAM, AMICUS CURIAE	PP, ASSAM
19	CRL.A(J)/60/2019 5 Y 9 M 13 D :WITH LCR 5 FILES, OFFICE NOTE, P.B.-1	ROHEN BORO Versus THE STATE OF ASSAM	Ms. D. SAIKIA (AMICUS CURIAE)	MR. D. GOGOI, SPL. PP, WILDLIFE PP, ASSAM
20	WITH CRL.A(J)/61/2019 5 Y 9 M 13 D :	SHIBU RAM RAY Versus THE STATE OF ASSAM	MS. D. SAIKIA (AMICUS CURIAE)	MR. D. Gogoi, SPL. PP, WILDLIFE PP, ASSAM
21	CRL.A(J)/111/2019 6 Y 9 M 6 D :WITH LCR 5 FILES, P.B.-1	BUDHUA MUNDA Versus THE STATE OF ASSAM	MR A U AHMED, LEGAL AID COUNSEL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3499/2024	SIDDARTH DEKA Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
2	Bail Appln./3500/2024	INTAJUL HOQUE @ IMDADUL Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
3	Bail Appln./3502/2024	AHIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
4	Bail Appln./3508/2024	HEMANTA DAS Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
MOTION				
5	AB/2844/2024	RAMIJ UDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
6	AB/2449/2024	MOTIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
7	AB/2998/2024	AVINASH CH UPADHYAY AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
8	AB/3003/2024	TRIDIB BAISHYA Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MS. U NANDA MS A BORAH MS. J GHOSH MR P UPADHYAYA	PP, ASSAM
9	AB/3005/2024	AKLIMA KHATUN @ AKLIMA BIBI @ ALIMA BIBI AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
10	AB/3006/2024	ROFIK ALI Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM

11	AB/3010/2024	PANKAJ SARKAR Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
12	AB/3012/2024	AKBAR HUSSAIN Versus THE STATE OF ASSAM	MR. A R TALUKDAR	
13	AB/3014/2024	BASER ALI AND ANR Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
14	AB/3016/2024	REJAK ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
15	AB/3021/2024	MRINAL CHIRING @ BABUL CHIRING Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
16	AB/3024/2024	SRI KAMAL DAS @ TIKU Versus THE STATE OF ASSAM	MR M HAQUE G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM

BAIL HEARING (BA)

17	Bail Appln./2938/2024 FIXED.	RAKIB AHMED Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
18	Bail Appln./3119/2024 WITH SCANNED COPY OF CASE RECORDS	MD. MUSARAF Versus STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
19	Bail Appln./3324/2024 FIXED	LUKUS ALI Versus THE STATE OF ASSAM	MR. K H KHANDAKAR MR. K M HASSAN MS N J BEGUM	PP, ASSAM
20	Bail Appln./3391/2024 FIXED	NICOMIANG MARAK Versus STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM

BAIL HEARING

21	AB/2257/2023 FIXED	SANJAY DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
22	AB/1618/2024 FIXED	MOFIZUL HOQUE @ MANJIL HOQUE Versus STATE OF ASSAM	MR P KATAKI MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	PP, ASSAM
23	AB/2183/2024 FIXED	RAFIQUL ISLAM AND 16 ORS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
24	WITH AB/2253/2024	AMIRAN NESSA AND ANR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
25	AB/2212/2024 FIXED	ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
26	AB/2534/2024 FIXED	ZIAUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
27	AB/2575/2024 FIXED	MITU BARMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

28	AB/2586/2024 FIXED	RAFICK AHMED @ RAFIK AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
29	AB/2634/2024 FIXED	ABDUL SALAM LASKAR @ MONAI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
30	AB/2683/2024 FIXED	ATAFUL SHEIKH Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
31	AB/2722/2024 WITH OFFICE NOTE, FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
32	AB/2801/2024 FIXED	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
33	AB/2835/2024 FIXED	SUSHIL SARMA Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
34	AB/2880/2024 FIXED	GITA PASHI @ KOPPU Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
35	AB/2886/2024 FIXED	FRANCIS BARMAN Versus THE STATE OF ASSAM	MR. S P SHARMA K AHMED	PP, ASSAM

ORDERS

36	I.A.(CrI.)/1090/2024 FIXED in AB/2678/2024 WITH AB/2678/2024	KALPANA DAS Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	SC, CBI
		KALPANA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM SC, CBI
37	CrI.Pet./1287/2024 FIXED	SRI ABHIJIT CHAKRAVARTY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	PP, ASSAM

HEARING

38	CrI.A./78/2008 (AT 2:00 PM), PART-HEARD, LCR 3 FILES, P.B.-4, FIXED WITH CrI.M.C./257/2008 in CrI.A./78/2008	MD. SAMSUL HOQUE Versus C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
	WITH CrI.A./79/2008	MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
39	CrI.A./79/2008 WITH CrI.M.C./258/2008 in CrI.A./79/2008	DR. RANJITA ROY Versus THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
	WITH CrI.A./84/2008	DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I
40	CrI.A./84/2008 WITH CrI.A./85/2008	PALLAB BORDOLOI Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
41	CrI.A./85/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN

42	WITH Crl.A./86/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
43	WITH Crl.A./92/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
44	WITH Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
45	Crl.Rev.P./230/2014 WITH LCR 19 FILES, FIXED	DIRECTOR, C.B.I Versus RIPUN BORA and 2 ORS	MR.P N CHOUDHURY MR. R K D CHOUDHURY (DY .S.G.I.) SC, CBI	MR.A M BORA MR.A M BORA MR. A CHAUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR.N BORAH
46	Crl.Rev.P./250/2015 CRL.PET. 535/2013(D/O), FIXED	AJIT KUMAR DHAR Versus STATE THROUGH THE CENTRAL BUREAU OF INVESTIGATION and 2 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.S DUTTA(R-2) MS. N MODI(R-2) MR.S C KEYAL MR.P N GOSWAMI MR.C SHARMA(R-2) PP, ASSAM SC, CBI MR.SIDHANT DUTTA(R-2)
47	WITH Crl.Rev.P./213/2015	NURUL ISLAM Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.P CHOUDHURY	SC, CBI
	WITH I.A./1461/2016 in Crl.Rev.P./213/2015	CENTRAL BUREAU OF INVESTIGATION CBI and ANR. Versus NURUL ISLAM	SC, CBI	MR.Z KAMAR MS.P CHOUDHURY
48	WITH Crl.Rev.P./228/2015	MAHMOOD HASSAN MAZUMDER and ANR. Versus CENTRAL BUREAU OF INVESTIGATIONCBI and ANR.	MR.D TALUKDAR MR. K SAIKIA	SC, CBI
49	WITH Crl.Pet./535/2016	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus AMAR KRISHNA BHATTACHARJEE and 8 ORS.	SC, CBI	MR.S DUTTA (R-9) MS.N MODI (R-9) MR.S C BISWAS (R-4) MR.N DHAR (R-8) MS N KALITA (R-9) MR.P D NAIR (R- 2&3) MR . B MALAKAR MR G ALAM (R-2&3) MR. T U LASKAR R-8 MS.K L R YANTHAN (R-4) MR.H ROHMAN (R-2&3) MS.S DASGUPTA (R-8) MS.U BARUAH (R-8) MR.C SHARMA (R-9) MR. S BISWAS (R-4) MD E AHMED (R-4) MR.R DEY (R-4) MR.SIDHANT DUTTA(R-9) MR.D NAG (R-2&3)

WITH
[I.A.\(CrI.\)/153/2016](#)
in CrI.Pet./535/2016

DIRECTOR, CENTRAL BUREAU OF
INVESTIGATION

SC, CBI

Versus

AMAR KRISHNA BHATTACHARJEE and 8
ORS.

50 [CrI.A./94/2022](#)
WITH LCR 3 FILES, FIXED

BITOPAN KALITA
Versus
THE STATE OF ASSAM AND ANR.

MR. M C KALITA
MR. B K DAS
MR. B K DAS
MR. M ALI
MS. P DAS

MR S N KRISHNATRAYA (R-
2)
MR R YASIN (R-2)
PP, ASSAM

51 [CrI.A./240/2022](#)
2 Y 2 M 19 D:WITH LCR 4 FILES,
FIXED

MD. RANA ALI @ RANA AHMED @
KHOLILUDDIN AHMED
Versus
THE STATE OF ASSAM AND ANR.

MR R DAS

MS. M K BROWN, AMICUS
CURIAE FOR R-2
PP, ASSAM

52 [CrI.Pet./1348/2022](#)
WITH LCR 1 FILE, B/O

INDARJEET KAUR SAHNI
Versus
THE STATE OF ASSAM

MR. S P ROY
JYOTISH DAS

MR. I H SAIKIA (r-2)
MR. B BORAH (r-2)
MR. K KALITA (r-2)
MR. M R CHOUDHURY (r-2)
MR K KASHYAB (r-2)
MS L HMAR (r-2)
PP, ASSAM

53 [W.P.\(CrI.\)/28/2023](#)
FIXED

DR. KISHMAT ALI
Versus
THE UNION OF INDIA AND 2 ORS

MR. U K NAIR
MR. M KHAN
MR A K DAS
MS J AKTAR

GA, ASSAM
DY.S.G.I.

54 [CrI.Rev.P./573/2023](#)
WITH LCR 2 FILES(SCANNED
COPY), FIXED

ANGSHUMAN KUMAR BORDOLOI
Versus
PAPORI CHOUDHURY BORDOLOI

MR S DEKA
MR P P MEDHI
MRS H CHAKRABORTY
MR B SINHA
MR G BARGAYARY

MR D K BORDOLOI

55 [CrI.Pet./692/2024](#)
WITH LCR 1 FILE(SCANNED
COPY), FIXED

AMRINDER SINGH WALIA
Versus
THE STATE OF ASSAM AND ANR

MS. T SOM
MR H DAS
MS. U HAZARIKA

PP, ASSAM

56 [CrI.Pet./1132/2024](#)
WITH LCR 1 FILE(SCANNED
COPY), FIXED

SHAILENDRA SINGHA
Versus
THE STATE OF ASSAM

MR S CHOUDHURY
MS R MEDHI
MR R.CHANDA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024

22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HER LADYSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./455/2024 B/O	MD. JABIR HUSSAIN Versus BENJIR NARFA AZAM AND ANR	MR R CHAKRAVORTY S RABHA	PP, ASSAM
2	Crl.Rev.P./462/2024	CHATRADHAR KALITA Versus ANJU KALITA	MR M TALUKDAR	
3	Crl.Rev.P./463/2024	RAKESH SHARMA Versus THE STATE OF ASSAM AND ANR	MS. N NASRIN MR M A ISLAM MR J ISLAM	PP, ASSAM
4	Crl.Rev.P./464/2024	MINHAJUL HOQUE @ MINAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. A M AHMED	PP, ASSAM
5	Crl.Pet./1284/2024 B/O	SUSMITA DEB (SHOME) Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
6	Crl.Pet./1303/2024 FIXED	GEETA RAVINDRA PATEL AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	PP, ASSAM
7	Crl.Pet./1381/2024 B/O	MANOJ KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR T N SRINIVASAN MR P BHARDWAJ MR. M SARMA	PP, ASSAM
8	Crl.Pet./1385/2024	NURUL ISLAM @ NOOR ISLAM Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
9	Crl.Pet./1386/2024	NAYIMUDDIN LASKAR Versus THE STATE OF ASSAM AND 10 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM

10	Crl.Pet./1387/2024	ZIARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
11	Crl.Pet./1388/2024	MANASH KUMAR MORAL AND ANR Versus PURABI BORA AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR ARUNABH SARMA	PP, ASSAM
ADMISSION				
12	Crl.Pet./368/2017 WITH LCR 2 FILES, FIXED	MST. HAFIJA BEGUM BARBHUIYA @ HAJAN BIBI and ANR. Versus THE STATE OF ASSAM	MR.S ROY MR.M H LASKAR	MR. U N CHETIA MR. T HALOI PP, ASSAM
13	Crl.Rev.P./465/2023 B/O	MANTU KUMAR SARMA Versus JYOTISH SARMA AND ANR	MR. A GOYAL MR. A CHOUDHURY	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN PP, ASSAM (R2)
14	Crl.Pet./886/2023 FIXED	BINA BABU SINGHA AND ANR Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. A K DUTTA MR. U CHOUDHURY MR. B PURKAYASTHA	PP, ASSAM
15	Crl.Pet./127/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	AVINASH BHARTIA AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
16	Crl.Pet./212/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	INZAMAMUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MR M RAHMAN MS. M. KHATUN	MS. M. KHATUN (R-2,3) PP, ASSAM
17	Crl.A./376/2024	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/1073/2024 in Crl.A./376/2024	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	PP, ASSAM
18	Crl.A./377/2024	ABDUL KALIM KHAN @ ALIM KHAN @ ABDUL ALIM KHAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ	PP, ASSAM
	WITH I.A.(Crl.)/1074/2024 in Crl.A./377/2024	ABDUL KALIM KHAN @ ALIM KHAN @ ABDUL ALIM KHAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ	PP, ASSAM
19	Crl.A./378/2024	ASAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1076/2024 in Crl.A./378/2024	ASAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
20	Crl.Rev.P./379/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	NIJWMSWRANG BORO AND ANR Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA S MEDHI	PP, ASSAM
21	Crl.A./384/2024	MOYDAN ALI Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM

	WITH I.A.(CrI.)/1113/2024 in CrI.A./384/2024	MOYDAN ALI Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
22	Crl.Pet./1366/2024 FIXED	DEBOTTAM ROY Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	MR. D GOGOI, SC, EXCISE DEPTT. PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./3348/2024 FIXED	BABUL BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
BAIL HEARING				
24	AB/1930/2024 FIXED	MD MONOWAR ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
ORDERS				
25	Crl.A./147/2019 WITH LCR 2 FILES, OFFICE NOTE, FIXED	NAWAL KISHORE SARDA Versus MD OSMAN ALI AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR D SAIKIA MR. J ALI MD R ISLAM	MR P CHOUDHURY(R-1) MR R SARMA (R-1) MR. P SENGUPTA(R-1)
26	Crl.A./215/2021 WITH LCR 3 FILES, B/O	MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR A DEY (R-2) MS M. DAS (R-2) PP, ASSAM
	WITH I.A.(CrI.)/564/2021 in CrI.A./215/2021	MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
27	I.A.(CrI.)/1266/2023 in CrI.Rev.P./13104/2023	UJJAL BAIDYA Versus THE STATE OF ASSAM AND ANR	F BEGUM	MR D K BORDOLOI (r-2) PP, ASSAM
	WITH Crl.Rev.P./13104/2023 (Filing Number)	UJJAL BAIDYA Versus THE STATE OF ASSAM AND ANR (B)	F BEGUM	
28	Tr.P.(CrI.)/42/2024 FIXED	THE STATE OF NAGALAND Versus JAPITO Y ZHIMO AND 4 ORS	SR GA NAGALAND	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA
29	Crl.Pet./1278/2024	THE STATE OF NAGALAND Versus JAPITO Y ZHIMO AND 4 ORS	SR GA NAGALAND	
30	Crl.Pet./1279/2024	JAPITO Y ZHIMOMI AND 4 ORS Versus THE STATE OF NAGALAND AND ANR	MR. A ZHIMOMI	GA, NAGALAND
31	Crl.Pet./1281/2024	P. KAKIHO AWOMI Versus THE STATE OF NAGALAND AND 5 ORS	MR SENTIYANGER	GA, NAGALAND
32	I.A.(CrI.)/775/2024 B/O in CrI.Rev.P./360/2017	MEENA PATHAK, Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY	PP, ASSAM
	WITH Crl.Rev.P./360/2017	DEEPA DEKA Versus THE STATE OF ASSAM AND ANR	MRS. K DEKA MR. S DAS MS. K DAS MS. R R MUZIB MR. K MALAKAR MS. T GHOSH	MR. P K KALITA MR. M CHALIHA PP, ASSAM

33	I.A.(CrI.)/832/2024 in CrI.Rev.P./7847/2024	LOKNATH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR	MD M S ALI MR. K BASUMATARY	PP, ASSAM
	WITH CrI.Rev.P./7847/2024 (Filing Number)	LOKNATH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR (F)	MD M S ALI	
	WITH I.A.(CrI.)/7848/2024 (Filing Number)	LOKNATH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR	MD M S ALI	
34	I.A.(CrI.)/1075/2024 in CRL.A(J)/10286/2024	BIPUL SONOWAL @ BIHUWA Versus THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
	WITH CRL.A(J)/10286/2024 (Filing Number)	BIPUL SONOWAL @ BIHUWA Versus THE STATE OFR ASSAM	MRS. S KHATANIAR	
	WITH I.A.(CrI.)/10287/2024 (Filing Number)	BIPUL SONOWAL @ BIHUWA Versus THE STATE OF ASSAM	MRS. S KHATANIAR	
35	I.A.(CrI.)/1093/2024 in CrI.Rev.P./10306/2024	SAMINDRA PATHAK Versus ANAMIKA DAS PATHAK	MR. S S S RAHMAN MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	
	WITH CrI.Rev.P./10306/2024 (Filing Number)	SAMINDRA PATHAK Versus ANAMIKA DAS PATHAK (G)	MR. S S S RAHMAN	
36	I.A.(CrI.)/1096/2024 in CrI.Rev.P./10167/2024	AZIZUL HOQUE Versus TANUJA KHATUN	MR. S S S RAHMAN MR S AHMED MS S Z HAYAT MS B H SHIRIN	
	WITH CrI.Rev.P./10167/2024 (Filing Number)	AZIZUL HOQUE Versus TANUJA KHATUN (G)	MR. S S S RAHMAN	
37	I.A.(CrI.)/1103/2024 in CrI.A./10014/2024	ANISUZ ZAMAN Versus NABUL ALI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
	WITH CrI.A./10014/2024 (Filing Number)	ANISUZ ZAMAN Versus NABUL ALI	MR. A M BARBHUIYA	
	WITH CrI.L.P./47/2024	ANISUZ ZAMAN Versus NABUL ALI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
38	I.A.(CrI.)/1114/2024 in CRL.A(J)/9881/2024	NABIN BARUAH Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	WITH CRL.A(J)/9881/2024 (Filing Number)	NABIN BARUAH Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	
		HEARING		
39	CrI.A./324/2023 PART-HEARD, LCR 4 FILES, FIXED	LIPAMUNGO ODYUO AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR N Z LOTHAN MR. S K GUPTA	MR B SARMAH PP, ASSAM

40	Crl.A./137/2010 WITH LCR 3 FILES, FIXED	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
41	Crl.A./106/2017 WITH LCR 4 FILES, OFFICE NOTE, B/O	SRI SATYABRATA BISWAS Versus SRI ANANTA NAMASUDRA and 2 ORS	MR.P ROY MR.I ALAM MS.J DEKA MR.T SK MR. K P PATHAK(AMICUS CURIAE) MS.N DAS	MR.A R SIKDAR MR A K AHMED MR.M H TALUKDAR PP, ASSAM
42	Crl.A./316/2017 WITH LCR 2 FILES, FIXED	KHURSIDA HAZARIKA Versus MR MASADDAR ALI LASKAR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MSL RAHMAN	MR.S DAS MR.P M TALUKDAR MR SARFRAZ NAWAZ, AMICUS CURIAE FOR SOLE RESPONDENT
43	Crl.Rev.P./274/2018 WITH LCR 4 FILES, B/O	ALOKE BOTHRA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	MR A K MAHESWARI (R-2) PP, ASSAM
44	Crl.Pet./644/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	GANGA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MR A ISLAM (r-2) PP, ASSAM
45	Crl.Rev.P./32/2023 FIXED	SURJYA MOHAN BISWAS Versus THE STATE OF ASSAM AND ANR	MR S C DAS	MR. S C BISWAS (R-2) MS. A BORAH (R-2) PP, ASSAM
46	Crl.A./110/2023 WITH LCR 4 FILES, OFFICE NOTE, P.B.-1, FIXED	FAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH I.A.(Crl.)/262/2023 in Crl.A./110/2023	FAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
47	Crl.Pet./808/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	ABHISHEK SUREKA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (r-2) MR. N HASAN (r-2) MR. A HASAN (r-2) MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MR H K SARMA (r-2) MS T J SAHEWALLA (r-2) A ALI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024

12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2232/2023 BY SLIP	JADAB CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 19/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2122/2017 FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA and 3 ORS.	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND	MS.N MODI(R- 2,3&4) MS.M CHOUDHURYR- 2,3and4 MR.N KALITA(R- 2,3&4) MR.S DUTTA(R- 2-,3&4) MR.S DUTTA(R- 2,3&4) MR.C SHARMA(R- 2,3&4) ASSTT.S.G.I.
2	WP(C)/2489/2021 B/O	MD. NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MR T CHHETRI	SC, AG SC, BTC SC, PWD
3	WP(C)/245/2023 B/O	NIYAZ AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR S HOQUE	GA, ASSAM SC, AG SC, PWD SC, FINANCE
4	WP(C)/1474/2023 B/O	MUSTT. TOSLIMA KHATUN @ TASLIMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR A N IQBAL D HUSSAIN	GA, ASSAM SC, HEALTH
5	WP(C)/3286/2023 B/O	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
6	WP(C)/5175/2023 B/O	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
7	WP(C)/5566/2023 B/O	CHABIN THAKURIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM MR. B K BHAGAWATI (R-4) MS G HAZARIKA, SC, REVENUE DEPARTMENT. MR B S DEKA (R-4) MR H PARASAR (R-4) SC, GHC (R-2,3)
8	WP(C)/318/2024 B/O	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE

9	WP(C)/1349/2024 FIXED	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA
10	WP(C)/1386/2024 FIXED	SAHIL AKHTAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, PWD
11	WP(C)/1513/2024 B/O	MONOJ DEWANJI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTHIA	SC, IWT SC, FINANCE
WITH				
12	WP(C)/1184/2024	ROOPA DEWANJI Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA MR. H R DAS	MR P NAYAK, SC,FINANCE DEPT. GOVERNMENT OF ASSAM SC, IWT
HEARING				
13	WP(C)/5049/2022 CAVT. NO.08292/022, PART-HEARD, IN WP(C)/912/2011 (D/O)	UMESH CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR
14	WP(C)/4107/2024 PART-HEARD	SAMSUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE
15	WP(C)/2894/2013	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
16	WP(C)/4705/2013 FIXED	M/S ROYAL COAL PRODUCTS and ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
17	WP(C)/7795/2015 FIXED	PUSPA RAM BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR.N C DAS	GA, ASSAM
18	WP(C)/7919/2015 FIXED	DIGANTA BARO and 71 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U C RABHA MR.S M SARMA MR.M M DEKA	SC, FOREST MR.R K BORA SC, FINANCE
19	WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3- 5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
20	WP(C)/997/2018	RAJAT KANTI NAG Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
21	WP(C)/3601/2018	ADHIR CHANDRA DAS Versus STATE BANK OF INDIA AND 3 ORS.	MR. P BHOWMICK MRS R DEKA	MR. L TALUKDAR MR H TALUKDAR MR B DAS MRS. M DAS

22	WP(C)/4038/2018	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI Versus THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. A BHATTACHARYA	MRS. R DEVI ASSTT.S.G.I.
23	WP(C)/6540/2018 FIXED, WITH LCR	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
WITH				
24	WP(C)/2996/2018	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
25	WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
WITH				
	I.A.(Civil)/2430/2024 in WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	SC, APSC SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
WITH				
26	WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
WITH				
	I.A.(Civil)/2432/2024 in WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	GA, ASSAM SC, APSC SC, FINANCE
27	WP(C)/1210/2023	DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	GA, ASSAM
28	WP(C)/4453/2023 FIXED	ABDUL TALEB Versus THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, CO OP GA, ASSAM
29	WP(C)/6716/2023 FIXED	ASHIMANANDA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024

7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024